<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>APPEAL NO. 122 OF 2015 &</u> <u>IA NOS. 194 OF 2015, 898 OF 2017 & 174 OF 2018</u> <u>AND</u> <u>APPAL NO. 125 OF 2016</u>

Dated: 11th May, 2018

Present: Hon'ble Mr. B. N. Talukdar, Technical Member (P&NG) Hon'ble Mr. Justice N. K. Patil, Judicial Member

<u>APPEAL NO. 122 OF 2015 &</u> IA NOS. 194 OF 2015, 898 OF 2017 & 174 OF 2018

| In the matter of: | | | |
|---|---|--|---------------|
| Gail Gas Ltd. | | | Appellant(s) |
| Versus Petroleum & Natural Gas Regulatory Board & Ors. | | | Respondent(s) |
| Counsel for the Appellant(s) : | Mr. Ajit Pudussery Mr. Ajeet Singh Verma | | |
| Counsel for the Respondent(s) : | Mr. Anand K. Ganesan Mr. Sumit Kishore for R-1 | | |
| | Mr. S. K. Pandey for R-2 | | |
| | Mr. R. V. Sinha for R-3 | | |
| <u>APPAL NO. 125 OF 2016</u> | | | |
| <u>In the matter of:</u> M/s Sanwariya Gas Ltd. | Versus | | Appellant(s) |

Counsel for the Appellant(s) : Mr. S. K. Pandey

Petroleum & Natural Gas Regulatory Board & Ors.

Respondent(s)

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Counsel for the Respondent(s)

: Mr. Anand K. Ganesan Mr. Sumit Kishore for R-1

Mr. R. V. Sinha for R-2

Mr. Ajit Pudussery Mr. Ajeet Singh Verma for R-3 & 4

<u>ORDER</u>

List these matters on <u>24-8-2018</u>, as agreed by the learned counsel appearing for both the parties.

(Justice N. K. Patil) Judicial Member (B. N. Talukdar) Technical Member (P&NG)

tpd/vg